

Subject: Notice Calling for suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to omission of provision from 2.10.6(1)Beverages Non -Alcoholic-Carbonated, for declaration of added sugar.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature